

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4431

ANSWERED ON:08.08.2014

SURROGACY

Raghavan Shri M. K.;Thakur Shri Anurag Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of increase in the number of surrogacy cases and Assisted Reproductive Technology (ART) Clinics in recent years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether poor surrogate mothers are reportedly being exploited by these ART Clinics in the country;
- (d) if so, the details thereof and the number of such cases reported during the last three years and the current year; and
- (e) the steps taken by the Government to address the issue?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Specific data in this regard is not maintained. However, as per the data base of National Registry of ART Clinics and Banks in India of ICMR, around 1338 clinics and banks have been identified and 258 ART clinics have been enrolled under the National Registry.

(c) to (e): There are reports in electronic and print media that some poor surrogate mothers are being exploited by some ART Clinics in the country. To safe guard the interest of surrogate mother including her health, her children and adequate compensation, appropriate provision has been made in the draft Assisted Reproductive Technology (Regulation) Bill, which is under active consideration of the Government.